

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO.218 OF 2002

IN

ORIGINAL APPLICATION NO.764 OF 2002
ALLAHABAD THIS THE 17TH DAY OF SEPTEMBER, 2003

HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A
HON'BLE MR. A. K. BHATNAGAR, MEMBER-J

Kailash Chandra Vats,
aged about 54 years,
S/o Late Shri Kishan Prasad,
R/o 152/105, Satha Baradari,
Bulandshahr.

.....Applicant

(By Advocate Shri R. Verma)

Versus

1. Smt. Neelam Srivastava,
Post Master General,
Kanpur Region, Kanpur.

2. Shri M.M. Khan,
Senior Superintendent,
Railway Mail Service,
Kanpur Division, Kanpur.

.....Respondents

(By Advocate Shri R.C. Joshi)

O R D E R

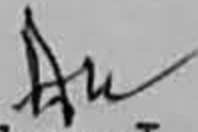
HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A

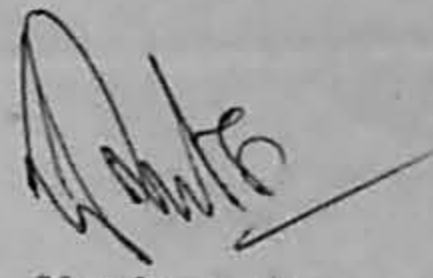
This Contempt Petition has been filed under section 17
of Administrative Tribunals Act 1985, for punishing the
respondents for wilful dis-obedience of the order of this
Tribunal dated 11.09.2003 passed in O.A. No.764/02.



2. The learned counsel for the applicant submitted that though the order has been complied ^{with} but it has been complied, with delay and such attitude on the part of the respondents calls for an adverse view against them. However, since the order has been complied with, we do not find any good ground to pursue this Contempt petition.

3. The Contempt Petition is rejected. Notices issued are discharged.


Member-J


Member-A

/Neelam/